## COURT-I

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 18 OF 2017

Dated: 1<sup>st</sup> August, 2018

#### Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: M/s Green Energy Association Vs. Joint Electricity Regulatory Co		nission & Ors		Appellant(s) Respondent(s)
Joint Electricity Regulatory Co	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,		••••	Kespondeni(s)
Counsel for the Appellant(s)	:	Ms. Mandakini Ghosh Ms. Aradhna Tandon		
Counsel for the Respondent(s)	:	Mr. Rahul Kohli for R-1		
		Mr. Ashwin Ramanathan Ms. Parichita Chowdhury f	or R	-3 & 4

# <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>31.10.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk